Unstarred Questions

| 1 | 2 | 3 | 4 | 5 |
|-----|----------------|------------------------|-----------------|--|
| 18. | 2018 onward | Tonga | 1.00 | Assistance in the Aftermath of Tropical Cyclone Gita |
| 19. | 2018-19 | Vanuatu | 0.20 | Assistance Towards Resettlement Process Post Volcanic Eruptions in Ambae Islands |
| 20. | 2018 onward | Papua New Guinea | 1.00 | Assistance Towards Resettlement and Rehabilitation Process Post-Earthquake |
| 21. | 2017-18 | Sierra Leone | 0.50 | Relief Efforts after Floods and Mudslide in in Freetown |
| 22. | 2017-19 | Suriname | Approx. 0.19 | Flood Relief Assistance for Rehabilitation in the Interiors |
| 23. | 2017-18 | Antigua and Barbuda | 1.10 | Assistance Through United Nations Development Programme from India-UN Development Partnership Fund for the Rehabilitation of Barbuda after a Devastating Hurricane |
| 24. | 2018-19 | Nicaragua | 0.05 | Donation of Medicines to Combat Infectious Diseases |
| 25. | 2018-19 | Jamaica | 0.15 | Donation of Medicines for the Public Healthcare System |
| 26. | 2018-19 | Jordan | 5.00 | Humanitarian Assistance by Supply of Pharmaceuticals and Medicines |
| 27. | 2016-19 | Palestine | 7.50 | Annual contribution for United Nation Relief Works Agency for Palestinian Refugees in the Near East (UNRWA) |
| 28. | 2018-19 | Somalia | 1.00 | Supply of Medicines |
| 29. | 2018-19 | Syria | 6.00 | Supply of Pharmaceuticals and Food Material such as Sugar, Tea and Palm Oil |

Illegal migration to USA

1457. SHRI A. VIJAYAKUMAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether illegal migration to United States has been increasing in recent years;

- (b) if so, the number of cases reported on illegal migration of Indians to USA;
- (c) whether an illegal migrant child died in Mexico border of USA; and

(d) if so, the details thereof and the action taken on agents engaged in illegal migration from the country?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) and (b) There are no authoritative figures on the number of undocumented Indian immigrants in the U.S. The U.S. Government does not release a comprehensive list, by nationality, of aliens detained for entering or staying in the U.S. without valid documents.

(c) and (d) In a recent unfortunate incident, a minor girl aged 7 years, of Indian nationality, was reportedly found dead by U.S. Border Patrol at the US-Mexican Border in Arizona on 12 June, 2019. According to U.S. Customs and Border Protection, she was accompanying four others dropped near the international boundary by smugglers. Once the information reached our Consulate in San Francisco, they extended all possible help including consular access to the bereaved mother who had been separated from the child during the journey, facilitating family re-union and coordination for the last rites of the child.

The Government receives, from time to time, complaints/grievances from emigrants and their family members/relatives about their being cheated by illegal agents. These complaints are forwarded to State/Union Territory Government and Police authorities concerned to take action against such agents, since law and order is a State subject. Government of India issued in May, 2016 Standard Operating Procedure to be followed by States on receipt of complaints. The State Governments have been requested to help create awareness amongst our nationals not to go through illegal agents.

Molestation case involving employee of High Commission of Pakistan

†1458. SHRI AJAY PRATAP SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a case of molestation of an Indian woman by an employee of High Commission of Pakistan has come to notice during 2018-19;

(b) if so, details thereof;

[†]Original notice of the question was received in Hindi.